

NO. NGT(PB)/03/2014/JUDICIAL-I/151
NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH

Faridkot House
Copernicus Marg,
New Delhi – 110 001

Dated : 13.02.2018

ORDER

In exercise of powers Vested as Acting Chairperson by virtue of Rule 3 of the National Green Tribunal (Practice and Procedure) Rules, 2011, the following Benches are constituted at Principal Bench, New Delhi w.e.f. 13.02.2018 till the Acting Chairperson or the regular Chairperson takes over the affairs of the Tribunal :

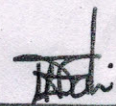
COURT NO. 1

1. Hon'ble Dr. Justice Jawad Rahim, Judicial Member
2. Hon'ble Mr. Justice S. P. Wangdi, Judicial Member
3. Hon'ble Dr. Nagin Nanda, Expert Member

COURT NO. 2

1. Hon'ble Mr. Justice Raghuvendra S. Rathore, Judicial Member
2. Hon'ble Dr. Satyawan Singh Garbyal, Expert Member

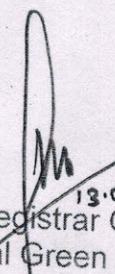
In case of anyone or more of the Judicial / Expert Members from the Benches is not available for judicial work, all the Members, both Judicial and Expert, shall sit together to attend to the entire work of both the Benches and deal with the matters in accordance with law subject, however, to the stipulation regarding the minimum strength of such Bench as stipulated in the Rule 5 (1) of National Green Tribunal (Practice and Procedure) Rules, 2011.


13.2.2018
Acting Chairperson
National Green Tribunal

Copy for information to :

1. PPS to Hon'ble Acting Chairperson
2. PA to Hon'ble Members
3. PA to Registrar General
4. PA to Dy. Registrar
5. Assistant Registrar (Judicial-2)
6. Consultant (Judicial-1)
7. Court Master of Court No. 1 & 2
8. Consultant (Filing Counter)
9. Bar Association of NGT
10. Website of NGT
11. Notice Board




13.02.18.
(Registrar General)
National Green Tribunal